

**GOVERNMENT OF INDIA  
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,  
UNANI, SIDDHA AND HOMOEOPATHY  
(AYUSH)**

**LOK SABHA  
UNSTARRED QUESTION NO. 2201  
TO BE ANSWERED ON 23<sup>RD</sup> SEPTEMBER, 2020**

**AYUSH PRACTITIONERS IN HOSPITALS**

**2201. DR. ALOK KUMAR SUMAN:  
SHRI B.B.PATIL:**

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether the Government proposes to provide requisite number of hospitals for the practitioners of AYUSH in Bihar particularly in district of Gopalganj, if so, the details thereof;
- (b) the details of the action taken for creating awareness among the citizens regarding AYUSH for healthcare management;
- (c) whether it is fact that the Government proposes to provide modern diagnostic equipments with trained personnel for the proper functioning of hospitals, if so, the details thereof; and
- (d) the corrective measures taken by the Government in this regard?

**ANSWER  
THE MINISTER OF HEALTH AND FAMILY WELFARE  
(DR. HARSH VARDHAN)**

(a): Public health is a State subject and to provide requisite number of hospitals for the practitioners of AYUSH in Bihar particularly in district of Gopalganj comes under the purview of respective State Government. However, under Centrally Sponsored Scheme of National AYUSH Mission (NAM), there is a provision for setting up of upto 50 bedded integrated AYUSH hospital and grant-in-aid is provided to State/UT Governments as per the proposals received through their State Annual Action Plans (SAAPs). Under NAM, State Government of Bihar has submitted State Annual Action Plan (SAAP) for the year 2020-21 including proposal of setting up of upto 50 bedded integrated AYUSH hospital at Gopalganj and AYUSH Health & Wellness Centres (AYUSH- HWCs). Accordingly, eligible amount of Rs. 1033.063 lakhs as central share for AYUSH-HWCs has been approved by the Ministry of AYUSH as per the provision of guidelines. The remaining proposal of SAAP including proposal of setting up of upto 50 bedded integrated AYUSH hospital at Gopalganj could not be approved due to non-submission of utilization by the State Government in respect of earlier grant released. Further, under NAM, as per the proposal received from State, one unit of upto 50 bedded integrated AYUSH Hospital has already been approved at Patna during the year 2015-16 and Rs. 302.70 lakhs also been sanctioned for the same.

(b): Government of India is implementing Centrally Sponsored Scheme of National AYUSH Mission (NAM) in the country through State and UT Governments for creating awareness among the people regarding the importance of AYUSH for healthcare management.

The Mission *inter-alia* makes provision for the following:-

- (i) Co-location of AYUSH facilities at Primary Health Centers (PHCs), Community Health Centers (CHCs) and Districts Hospitals (DHs).
- (ii) Upgradation of exclusive State Government AYUSH Hospitals and Dispensaries.
- (iii) Supply of essential drugs to AYUSH hospitals and dispensaries
- (iv) Setting up of upto 50 bedded integrated AYUSH Hospital.
- (v) Upgradation of State Government Under-Graduate and post-Graduate Educational Institutions.
- (vi) Setting up of new AYUSH Educational Institutions in the States where it is not available in Government Sector.
- (vii) Strengthening of State Government/State Government Co-operatives/Public Sector Undertakings Ayurveda, Siddha, Unani and Homoeopathy (ASU&H) Pharmacies
- (viii) Strengthening of State Drug Testing Laboratories for ASU &H Drugs
- (ix) Support for cultivation of medicinal plants including processing and post-harvest management.

Further, the Ministry is also observing important days dedicated to AYUSH systems of Medicine viz. International Day of Yoga, Ayurveda Day, Unani Day, Siddha Day, Naturopathy Day and Homoeopathy Day etc. to create awareness about the benefits of AYUSH systems of medicine.

(c) & (d): Under NAM, there is a provision for financial assistance for setting up of upto 50-bedded integrated AYUSH Hospital and upgradation of exclusive State Government AYUSH Hospitals wherein provision has also been made for equipping the hospital with essential diagnostic facilities, equipment and furniture. Further, there is also provision for engagement of contractual manpower in above hospitals.